GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:2343
ANSWERED ON:24.11.2010
VALUATION OF MINES
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Will the Minister of COAL be pleased to state:

- (a) whether the increase in the demand for coal has inflated the valuations of mines as global players are ready to offer large prices for a stake in resource assets;
- (b) if so, the details thereof; and
- (c) the views of each State Government, public and NGO in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE STATISTICS & PROGRAMME IMPLEMENTATION (SRI SRIPRAKASH JAISWAL)

(a) (b) & (c): As per Coal Mines Nationalization Act, 1973, coal mines can only be operated for commercial mining by the Central Government, Central Government Corporation or State Government & State Government Corporation, to whom a coal block is allotted by the Government. As such global players offering any price for Indian Coal mines does not arise.